

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 05.12.2018
In the court of the Registrar
11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	MA No. 214 of 2018 in un-numbered Comp. App.(AT) No. ___ of 2018	Parvesh Kumar Jain Vs Brijesh Uppal	Nitin Mittal
2.	MA No. 210 of 2018 in un-numbered Comp. App.(AT)No. ___ of 2018	Rajendra Suresh Bhumkar Vs ROC, Pune	Deeplaxmi

Defective Appeals

3.	Comp. App. (AT) (Ins) No. __ 2018 MA No. 215 of 2018 (F.No.23.10.2018/NCLAT/U R/985)	Jungheinrich Lift Truck India Pvt Ltd Vs. United Cold Chain & Food Processing Ltd.	Manojit Acharya
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By Order
-sd/-

Assistant Registrar